

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 254 OF 2014 &  
IA NO. 411 OF 2014 & IA NO. 371 OF 2016**

**Dated: 12<sup>th</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**GSPL India Gasnet Ltd. ...Appellant(s)  
Versus  
Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Sumiti Yadava

Counsel for the Respondent(s) : Ms. Shweta Vashish  
Mr. Sumit Kishore for R.1

Mr. Ajit Pudusserry  
Ms. Shruti Sarma Hazarika  
Mr. Ajeet Singh Verma for R.2

**ORDER**

Learned counsel for the parties seek some time to respond to the queries raised by the court. Learned counsel for the appellant may file written submissions on or before 29.05.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 13.06.2017 after serving copy on the other side.

List the matter on **07.07.2017.**

**(B.N. Talukdar)  
Technical Member (P&NG)  
ts/vg**

**(Justice Ranjana P. Desai)  
Chairperson**